

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:3739  
ANSWERED ON:13.12.2000  
CONTRIBUTION DEPOSITED IN PROVIDENT FUND  
PADAMSEN CHAUDHARY

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the contribution towards Provident Fund and Pension has not been deposited by the employees of Ganesh Sugar Mill, Anand Nagar, Maharajganj, Uttar Pradesh;
- (b) if so, whether the Government propose to take any action against the employers;
- (c) the measures adopted by the Government to get deposited the outstanding amount of Provident Fund and Pension; and
- (d) the time by which the outstanding amount is likely to be deposited?

**Answer**

MINISTER OF LABOUR ( DR. SATYANARAYAN JATIYA )

- (a): The management of the Ganesh Sugar Mill, Maharajganj has failed to deposit EPF dues in the Fund.
- (b) to (d): The High Court of Allahabad has ordered winding up of the Company w.e.f. 29.9.1999 and an official liquidator has been appointed in this regard. A claim for recovery of PF dues has been filed with the Official Liquidator at Allahabad. As the establishment is under judicial liquidation, it is difficult to indicate the time by which the outstanding amount will be recovered.